

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 435/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation Ltd.
V/s.
Shri Someshwara Spun Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

Smit. H. Shah. a/w Ram Taluka
i/b Shrivastav & Co (Auth. Office).
for Petitioner.

ORDER

TCP No. 435/I&BP/CLB/MB/MAH/2017

At request of the parties for withdrawal of the Petition, list this matter on 1.1.2018 for withdrawal.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)